

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A No. 180/00582/2018

Wednesday, this the 4th day of July, 2018.

CORAM:

HON'BLE Mr. E.K. BHARAT BHUSHAN, ADMINISTRATIVE MEMBER

Gini K.R., 43 years,
W/o. Ajayakumar K.K.,
Primary Teacher (PRT),
Kendriya Vidyalaya, Ramavarmapuram,
Thrissur – 680 009.
Residing at 'Reshmi',
Puranattukara (P.O), Thrissur – 680 003. - Applicant

[By Advocate Mr. C.A. Chacko)

Versus

1. The Commissioner,
Kendriya Vidyalaya Sangathan,
18, Institutional Area,
Shaheed Jeet Singh Marg,
New Delhi – 110 016.
2. The Assistant Commissioner (Esst),
Kendriya Vidyalaya Sangathan,
18, Institutional Area,
Shaheed Jeet Singh Marg,
New Delhi – 110 016.
3. The Deputy Commissioner,
Kendriya Vidyalaya Sangathan,
Regional Office, Ernakulam Region,
IGH Road, Kadavanthra,
Near Rajiv Gandhi Indoor Stadium,
Kochi – 682 020. - Respondents

[By Advocate : Mr. Vineeth Komalachandran for
Mr. K.I. Mayankutty Mather]

The application having been heard on 04.07.2018, the Tribunal on the same day delivered the following:

O R D E R (Oral):-
Per: Bharat Bhushan, Administrative Member

Applicant is a Primary Teacher (PRT) in Kendriya Vidyalaya, Ramavarmapuram and is aggrieved by the non-consideration of her request for transfer to Kendriya Vidyalaya, Puranattukara, Thrissur on spouse ground. By orders at Annexure A-3, it is submitted that a direct recruitee from North India is being posted to the Station for which the applicant has raised a claim on spouse ground.

2. As agreed to by both sides, this Tribunal is of the view that the O.A can be disposed of at the admission stage itself by directing the Respondent No. 1 / 2 to consider and take a decision on Annexure A-4 representation within a month from the date of receipt of a copy of this order. In view of the fact that the date of joining for the transferees is 22.07.2018, this Tribunal directs that the representation of the applicant should be disposed of before that date. Ordered accordingly.

3. The O.A is disposed of as above. No order as to costs.

(Dated, 4th July, 2018.)

(E.K. BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER

Applicant's Annexures

Annexure A1 - True copy of relevant pages of details showing vacancy position as on 25.05.2018 published by the respondents.

Annexure A2 - True copy of application for transfer submitted by the applicant.

Annexure A3 - True copy of details of direct recruitment in south zone including Kendriya Vidyalaya, Thrissur.

Annexure A4 - True copy of representation dated 25.06.2018 made before the 3rd respondent.

Annexure A5 - True copy of details of vacancy position in different Kendriya Vidyalayas as on 25.05.2018.

Annexure A6- True copy of certificate issued by Dr. K.P. Manikandan, CNS, Ayurveda Chikitsalayam Pvt. Ltd., Mezhathur, Palakkad District dated 01.07.2018.

Annexures of Respondents

Nil
